

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1450
ANSWERED ON:21.08.2012
DOWRY PROHIBITION OFFICERS
Naik Dr. Sanjeev Ganesh,Sule Supriya

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has consolidated the data regarding appointment of Dowry Prohibition Officers in the country as per the Dowry Prohibition Act, 1961; and

(b) if so, the details and the current status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (b): As per information provided by the Ministry of Women and Child Development the process of data consolidation on Dowry Prohibition Officers is currently under process.

The latest position of Dowry Prohibition Officers appointed State-wise is given at Annexure.